

PUNJAB VIDHAN SABHA SECRETARIAT
NOTIFICATION

THE 24TH FEBRUARY, 2024

No. 10-LA-2024/ 4 .- The following Order by the Governor of Punjab, dated the 23rd February, 2024, is published for general information –

ਹੁਕਮ

ਭਾਰਤ ਦੇ ਸੰਵਿਧਾਨ ਦੇ ਅਨੁਛੇਦ 174 ਦੀ ਕਲਾਜ਼ (1) ਦੁਆਰਾ ਮੈਨੂੰ ਸੌਂਪੀਆਂ ਗਈਆਂ ਸ਼ਕਤੀਆਂ ਦੀ ਵਰਤੋਂ ਕਰਦਿਆਂ ਮੈਂ, ਬਨਵਾਰੀ ਲਾਲ ਪੁਰੋਹਿਤ, ਰਾਜਪਾਲ, ਪੰਜਾਬ, ਇਸ ਦੁਆਰਾ ਪੰਜਾਬ ਰਾਜ ਦੀ 16ਵੀਂ ਵਿਧਾਨ ਸਭਾ ਨੂੰ ਸ਼ੁੱਕਰਵਾਰ, ਮਿਤੀ 1 ਮਾਰਚ, 2024 ਨੂੰ 11.00 ਵਜੇ ਸਵੇਰੇ ਇਸ ਦੇ ਛੇਵੇਂ (ਬਜਟ) ਸਮਾਗਮ ਲਈ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਹਾਲ, ਵਿਧਾਨ ਭਵਨ, ਚੰਡੀਗੜ੍ਹ, ਵਿਚ ਇਕੱਤਰ ਹੋਣ ਲਈ ਬੁਲਾਵਾ ਭੇਜਦਾ ਹਾਂ।

ਮਿਤੀ ਚੰਡੀਗੜ੍ਹ :
23 ਫਰਵਰੀ, 2024

ਬਨਵਾਰੀ ਲਾਲ ਪੁਰੋਹਿਤ,
ਰਾਜਪਾਲ, ਪੰਜਾਬ।

ORDER

IN EXERCISE OF THE POWERS CONFERRED UPON ME BY VIRTUE OF CLAUSE (1) OF ARTICLE 174 OF THE CONSTITUTION OF INDIA, I, BANWARI LAL PUROHIT, GOVERNOR OF PUNJAB, HEREBY SUMMON THE SIXTEENTH VIDHAN SABHA OF THE STATE OF PUNJAB TO MEET FOR ITS SIXTH (BUDGET) SESSION AT 11.00 A.M. ON FRIDAY, THE 1ST MARCH, 2024, IN THE PUNJAB VIDHAN SABHA HALL, VIDHAN BHAVAN, CHANDIGARH.

**DATED CHANDIGARH:
THE 23RD FEBRUARY, 2024.**

**BANWARI LAL PUROHIT,
GOVERNOR OF PUNJAB."**

**DATED CHANDIGARH:
THE 24TH FEBRUARY, 2024.**

**RAM LOK KHATANA,
SECRETARY.**

No. 10-LA-2024/ 3195 , dated Chandigarh, the 24th February, 2024.

Copy forwarded for information to –

1. all Members of the Punjab Vidhan Sabha;
2. the Chief Secretary to Government, Punjab, Chandigarh;
3. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;

P.T.O.

4. the Additional Chief Secretary to Governor, Punjab, Chandigarh;
5. the Principal Secretary to Hon'ble Chief Minister, Punjab;
6. the Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh;
7. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh;
8. the Legal Remembrancer and Secretary to Government, Punjab, Legislative Department, Chandigarh;
9. the Advocate General, Punjab, Chandigarh;
10. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
11. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001;
12. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
13. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi;
14. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
15. the Secretaries to all State Legislative Assemblies / Councils in India;
16. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I (A) Section), New Delhi – 110001;
17. the Under Secretary to Government, Punjab, General Administration, Chandigarh;
18. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
19. the Director, Information and Public Relations, Punjab, Chandigarh;
20. The Incharge, United News of India, Building No.6, First Floor, Sector-42, Attawa, Chandigarh-160036;
21. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
22. all Press Correspondents stationed at Chandigarh.


**SUPERINTENDENT,
for SECRETARY.**